

PROCLAIMED OFFENDERS, IN ADJ COURTS, FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH.DEEPAK GUPTA, DISTRICT JUDGE	CRA-139-2017	HRFB01-002470-2017	Satender Kumar Yadav. Vs. Rekha Kumari									22.01.2018
2	SH.DEEPAK GUPTA, DISTRICT JUDGE	CRA-872-2017	HRFB01-010291-2017	Muninder Singh Vs. Vishal									23.12.2017
3	SH.DEEPAK GUPTA, DISTRICT JUDGE	CRA-82-2016	HRFB01-001287-2016	Mansoor Ali Vs. Irfan Ahmed									27.1.2018
4	SH.DEEPAK GUPTA, DISTRICT JUDGE	CRA-282-2017	HRFB01-004259-2017	Mohamad Rafiq Building Contractor. Vs. Rajbahadur									08.12.2017
5	SH.DEEPAK GUPTA, DISTRICT JUDGE	CRA-635-2016	HRFB01-012524-2016	Ram Babu Gupta Vs. Kamal Sharma									29.11.2017
6	SH.DEEPAK GUPTA, DISTRICT JUDGE	SC-471-2016	HRFB01-010070-2016	State Vs. Sachin etc.									19.01.2018
7	SH.RAJESH MALHOTRA, ADDL. DISTRICT JUDGE	SC/24/2016	HRFB01-010004-2016	State Versus Mohammad Raj									21.06.2017
8	SH.JAG BHUSHAN GUPTA, ADDL. DISTRICT JUDGE	SC/3566/2018	HRFB010073642018	STATE VS SAURAB @GAURAV @ SARVJEET					240/2018	SARAN		379A	28-01-2019
9	SH.VIRENDER MALIK, ADDL. DISTRICT JUDGE	SC/09/17		State vs. Sabir	1. ARIF				735/16	SEC-55		13 HGGS ACT & 120 B IPC	03/01/19
10	SH.VIRENDER MALIK, ADDL. DISTRICT JUDGE	CRA/410/16		Heeralal vs. Ashok	1. HEERA LAL							NI ACT 138	08/01/19
11	SH.DEVINDER SINGH, ADDL. DISTRICT JUDGE	276/17	HRFB01004180 2017	Bablu @ Dablu & anr. v. State of Haryana									20.8.2018
12	SH.DEVINDER SINGH, ADDL. DISTRICT JUDGE	276/17	HRFB03009549 2017	State v. Shanu etc.									17.8.2018
13	SH.DEVINDER SINGH, ADDL. DISTRICT JUDGE	SC 317-2014		State of Haryana Versus Rahul and others									9.8.2018
14	SH.DEVINDER SINGH, ADDL. DISTRICT JUDGE	2975/17		State Vs. Aslam and Anr.									29.10.2018
15	SH.DEVINDER SINGH, ADDL. DISTRICT JUDGE	726/17	HRFB03027860 2017	State v. Sonu									29.10.2018
16	SH.DEVINDER SINGH, ADDL. DISTRICT JUDGE	SC 317-2014		State of Haryana Versus Rahul and others									9.8.2018
17	MS. JASMINE SHARMA, ADDL. DISTRICT JUDGE	SC/615/2016	HRFB01-013164-2016	STATE VS MANOJ									27-08-2018
18	MS. JASMINE SHARMA, ADDL. DISTRICT JUDGE	SC/136/2017	HRFB01-003295-2017	STATE VS DEEPAK AND ANOTHERS									18-09-2018
19	MS. JASMINE SHARMA, ADDL. DISTRICT JUDGE	SC/185/2017	HRFB01-004450-2017										19-05-2018
20	MS. JASMINE SHARMA, ADDL. DISTRICT JUDGE	SC/114/2018	HRFB01-002188-2018										07-09-2018
21	SH.PUNEET SEHGAL, ADDL. DISTRICT JUDGE	CRA/311/2018		NASIR MALIK VS RAVINDER SACHDEVA	NASIR MALIK								22.2.2019
22	SH.PUNEET SEHGAL, ADDL. DISTRICT JUDGE	CRA/281/2018		SK PRECISION ENGG. VS AASHIS INDUSTRIAL	NEERAJ BAJPAI								27.2.2019
23	SH RAJESH MALHOTRA	SC/613/16	HRFB010131592016	STATE	BRIJESH @ Raghav	Gaya parsad	male	Tenant mevla maharajpur permanent r/o h.no 80 vill sikri raja ps jalown tehsil jalown u.p	585/16	surajkund	-	6 pocso & sc/st	27/03/19
24	SH.JAG BHUSHAN GUPTA, ASJ	PC/58/12.12.2013	HRFB01-002373-2013	STATE VS SURENDER THAKUR	SURENDER THAKUR	LT. SH. BHOPAL SINGH	MALE	H.NO.1592, H.B.C, SEC-62, FBD	144/12	SEC-31	30.07.2012	9-13-49 PC ACT &420/406/506	18.03.19
25	SH.JAG BHUSHAN GUPTA, ASJ	SC/747/22.12.2017	HRFB01-015623-2017	STATE VS AZEEZ	ANISH @ HONSI	SH. IBAR	MALE	VILL. DHOJ, SEC-55 FBD	317/17	MUJJESAR	05.05.2017	395/365 IPC& 25-54-59 ARM ACT	30.03.19
26	DR VIRENDER PARSHAD	CRA/99/2014	HRFB010025472014	D D Marchent VS Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1/9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
27	DR VIRENDER PARSHAD	CRA/98/2014	HRFB010008502014	Sanjay Gambhir vs Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1/9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
28	SH DEVINDER SINGH ASJ FBD	SC/279/2018	HRFB01-005828-2018	STATE VS DILSHAD	ASHOK	PHOOLA RAM	MALE	VILL BADROLA,PS TIGAON,FBD	43/2018	SEC 7	15-01-2018	379B,34 IPC	28-02-2019

29	Sh Devinder Singh ASJ	SC/8/2017	HRFB01-000207-2017	STATE VS ARIF	AARIF	IDU	Male	VILL TEEKRI KHERA,SEC 55,FBD	725/2016	SEC 55/58	19-09-2016	471,120B IPC	30-11-2018
30	Sh Devinder Singh ASJ	SC/145/2015	HRFB01-003135-2015	STATE VS ARIF	RAJKUMAR	TARAN SINGH	MALE	GHARI KAROLPUR,PS RAJAKHERA,DIST DHOLPUR, RAJ AT PRESENT VILL AALI,DELHI	384/2014	BHUPANI	08-12-2014	471,120B IPC	03-10-2017
31	Sh Devinder Singh ASJ	SC/145/2015	HRFB01-003135-2015	STATE VS ASLAM	RAMJAN	UMAR HUSAIN	MALE	VILL SARDDUA,PS SIRDOLIA,DIST SHIVAN VIHAR,AT PRESENT VILL NOORPUR, GURGAON	384/2014	BHUPANI	08-12-2014	395,412 IPC	23-01-2018
32	Sh Devinder Singh ASJ	SC/163/2015	HRFB01-003730-2015	STATE VS WAKIL	SUBHI	SUMEER	MALE	TEEKRI KHERA,PS SEC 55,FBD	755/2014	CITY BLB	12-11-2014	420IPC	08-02-2018
33	Sh Devinder Singh ASJ	SC/163/2015	HRFB01-003730-2015	STATE VS WAKIL	WAKIL	INDU KHAN	MALE	TEEKRI KHERA,PS SEC 55,FBD	755/2014	CITY BLB	12-11-2014	420IPC	08-02-2018
34	Sh Devinder Singh ASJ	SC/545/2016	HRFB01-011706-2016	STATE VS RAJAN	RAHUL	MAM CHAND	MALE	H NO 1732,GALI NO 1,SANJAY COLONY,SEC 23,FBD	512/2016	SEC 55/58	07-07-2016	379B	01-09-2018
35	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	AVLESH	SURESH CHAND	MALE	VILL TEEKRI KALAN,SIKANDRU,HATHRAS,UP	80/2016	SADAR BLB	21-03-2016	328,392IPC	24-8-2017
36	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	AVDESH	KISHAN PAL	MALE	VILL MAHMOOD PUR,PS ,SIKANDRARAU,DIST HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328,392IPC	06-04-2018
37	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	SATENDER@PAPPU	RAJ KUMAR	MALE	VILL MAHMOOD PUR, PS ,SIKANDRARAU,DIST HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328,392IPC	06-04-2018
38	Sh Devinder Singh ASJ	SC/319/2017	HRFB01-007702-2017	STATE VS RAVINDER	RAVINDER	JOGINDER	MALE	VILLAGE GUJRAN,PS MUJESAR,FBD	97/2017	SARAN	16-02-2017	506,120B IPC	15-03-2019
39	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ANAND	RAGHUVIR	MALE	SATSANG GHAR,HISAR,ROAD FATAK,NARAWANA,DIST JIND	91/2016	KOTWALI FBD	14-03-2016	506,120B IPC	04-07-2018
40	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ASHISH	OMNATH	MALE	POLICE POST KULESRA,PS SURAJPUR,GAUTAM BUDH NAGAR,UP	91/2016	KOTWALI FBD	14-03-2016	506,120B IPC	04-07-2018
41	PUNEET SEHGAL	SC/466/2017	HRFBOI-010192-2017	STATE VS JAVED ETC.	WASIM MALIK	SAFIQ MALIK	MALE	HNO L-221,GALI NO3 GAUTAM VIHAR DELHI	250	SECTOR 31	15/05/17	379B/506 IPC,25 54/59 A.ACT	11/02/19
42	PUNEET SEHGAL	CRA/311/2018	HRFBOI-004701-2018	NASIR MALIK VS RAVINDER SACHDEVA	NASIR MALIK	LT. SLAUDDIN	MALE	B-P-360(B),SGM NAGAR, NEAR HUDA FLATS,SEC 48 FBD		SGM NAGAR		138 OF N.I.ACT	22/02/19

PROCLAIMED OFFENDERS, IN LOWER COURTS , FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH. RAJEEV JMIC			State Vs. Neelu	Neelu		Female		1366/2017	City Ballabgarh	11.11.2017	174-A	05.01.2019
2	SH. RAJEEV JMIC	CHI-201-2018	HRFB030012912018	State Vs. Mukesh	Mukesh		Male		731	City Ballabgarh	27.08.2016	174-A	16.01.2019
3	SH. RAJEEV JMIC	CHI-18718-2013	HRFB03-0049902013	State vs. Anurodh	Pintoo @ Sanjeev		Male		353/13	SGM Nagar		174-A	19.01.2019
4	SH. RAJEEV JMIC			State Vs. Parveen Kumar	Chotte		Male		845/2018	City Ballabgarh	07.09.2018	174-A	14.01.2019
5	SH. RAJEEV JMIC	CHI-2708-2017	HRFB03-0193502017	State Vs. Narender	Narender @ Kalu		Male		486/2017	City Ballabgarh	2017	174-A	15.01.2019
6	SH. RAJEEV JMIC	CHA-53-2016		State Vs. Devender @ Kalu	Devender @ Kalu		Male		493/2015	Sector-31	20.11.2015	174-A	11.12.2018
7	SH. RAJEEV JMIC			State Vs. Shivam	Shivam		Male		661/2018	City Ballabgarh	29.06.2018	174-A	20.12.2018
8	SH. RAJEEV JMIC			State Vs. Jagjit@Leela@ Anil	Jagjit @ Leela @ Anil		Male		92/17	City Ballabgarh		174-A	20.12.2018
9	MS . KIMMI SINGLA JMIC	CHA 1998/2015	HRFB030154852015	State Vs. Rohit					177/2013	Faridabad Central		61/1/14	23.5.2017
10	MS . KIMMI SINGLA JMIC	CHI 24531/2014	HRFB030034402014	State Vs. Satish					185/2014	SGM Nagar Faridabad		279,304A,427	09.6.2017
11	MS . KIMMI SINGLA JMIC	CHI 2409/2016	HRFB030149682016	State Vs. Amit @ Habdu					359/2015	SGM Nagar Faridabad		386387	07.7.2017
12	MS . KIMMI SINGLA JMIC	CHI 453/2015	HRFB030014522015	State Vs. Vijay Arora					300/2014	Faridabad Sector-31		506	13.7.2017
13	MS . SAKSHI SAINI, JMIC	CHI/20395/2014	HRFB030011372013	State V. Nizam etc.	Zakir @ Illayas		Male					299 Cr.P.C	22.01.2019
14	MS . SAKSHI SAINI, JMIC	CHI/3256/2016	HRFB030209342016	State Vs. Sudhir & others	Sudhir	Chote Lal	Male						

15	MS . SAKSHI SAINI, JMIC	CHI/3256/2016	HRFB030209342016	State Vs. Sudhir & others	Sonu	Sh.Subhash	Male								15.12.2018
16	MS . SAKSHI SAINI, JMIC	CHI/243/2018	HRFB030016492018	State Vs. Tayyab and ors.	Turmali	Jahuru khan									18.12.2018
17	MS . SAKSHI SAINI, JMIC	CHI/1810/2018	HRFB030126942048	State vs. Khalid	Abraruddin	Sahabuddin									19.12.2018
18	MS . SAKSHI SAINI, JMIC	CHI/55/15	HRFB03-009836-2014	STATE VS HEERA	HEERA MANDAL	SORRY MANDAL	MALE	VILLAGE BHIKAMPUR DISTT SHIVPURA BIHAR	356/14	SECT 55/58	03-08-2014	498A IPC			15-02-2019
19	MS . SAKSHI SAINI, JMIC	CHI/1104/17	HRFB03-007192-2018	STATE VS JAVED	JAVED	CHOTEY KHAN	MALE	H.NO. 375 VILLAGE- GANJ DHUNDWARA KADARGANJ ROAD, P.S. GANJ DUNDWARA, DISTT. KASHGANJ, U.P.	92/17	SARAN	30-02-2017	224 IPC			18-02-2019
20	MS . SAKSHI SAINI, JMIC	CHI/720/16	HRFB03-004983-2016	STATE VS SHERU	SHEERU	NASRU	MALE	VILL BANDAPUR PS BHODNAKI DISTT ALWAR RAJASTHAN	487/16	SARAN	14-09-2015	379,356IPC			25-02-2019
21	Sh. TARUN SINGAL ACJM,FBD.	Chi/16692/2013	HRFB03-004487-2012	State V/s Rahul	Saleem @ Kaleem	Rafiqe	Male	R/o Vill. Ganga Ram Purwa, Ps Dariyabad, Distt. Baranbaki, Up At present R/o Badkhal Pull Jhugi, Faridabad	141/2012	Bhupani	21.05.2012	324,452, 34, ipc & 25 of Arms Act			07.03.19
22	Dr Ashok Kumar, CJM, Faridabad	Remp/215/2018	HRFB03-032923-2018	STATE V SUJEET	SUJIT@VIJAY	CHANDI PRASAD	Male	R/O VILLAGE GAGEPUR , MATHIYA PS ROHNAPAAR ,DISTT AZAMGARH UP	263/2016	S.KUND	01/05/16	363,366A IPC			05.03.2019
23	SANDEEP KUMAR JMIC / FBD	CHI/771/2017	HRFB03-004546-2017	STATE VS. AJAY	JAI PARKASH		MALE	VLLAGE UNDDHA PS RIWANGANJ DISTRICT CHAPRA BIHAR AT PRESENT SEC-23 FBD.	116/16	GRP	10-09-2016	380 IPC			01/03/19
24	SANDEEP KUMAR JMIC / FBD	CHI/1124/2018	HRFB03-008172-2018	STATE VS. IRSHAD	HASMUDEEN		MALE	H.NO. 720 DD NAGAR GIRD PS GAWALIOR DISTRICT DHOLPUR RAJASTHAN	1084/17	SEC- 7	05-12-2017	279, 337 IPC			02/03/19
25	SANDEEP KUMAR JMIC / FBD	CHI/1752/2017	HRFB03-012566-2017	STATE VS. SUNIL	HARI RAM		MALE	VILL- KHOJAWAS DISTRICT JHUNJHUNU RAJASTHAN	147/17	SEC-31	29-03-2017	279, 336 IPC			20/03/19
26	Garima Yadav	CHA/4718/2017	HRFB030286782017	ST VS TEKCHAND	SACHIN	NAWAL	MALE	VILLAGE KHERI KHURD FARIDABAD	264/17	Bhupani	04/07/17	148,149,323,341,506 IPC			12.03.2019
27	SH. RAJEEV JMIC	CHI/18113/2017	HRFB030007792012	ST VS MANOJ	MANOJ	PHOOL SINGH	MALE	HN 137/17 GAZIPUR ROAD DABUA COLONY FARIDABAD	200/19	Central	16/04/09	420,467,468,471,120B IPC			12.03.2019
28	SH. RAJEEV JMIC	CHI-2379-2015	HRFB03-000405-2015	State	Amit	Sukhbir		HOUSE NO F-186 LAL KUNWA , PANCHMUKHI MANDIR DELHI	2379/02.06.2015	Sec-31		279			18/03/19
29	SH. RAJEEV JMIC	CHI-1569-2018	HRFB03-010793-2018	State	Brijesh	Ghanshyam		VILL. TILPAT, PS SARAI, DISTT. FARIDABAD	1000/08.09.2017	City BLB		174A			29/03/19
30	SH. RAJEEV JMIC	CHI-7005-2018	HRFB03-02367-2018	State	Sunder	Latoor		NEAR SHANI DEV MANDIR HARI BIHAR ADARSH NAGAR BLB FBD	82/13.02.2016	City BLB		420			30/03/19
31	HIMANI GILL , JMIC FBD	CHI/560/2017	HRFB030030332017	STATE VS SANJAY	SANJAY	GHANSHYAM	MALE	H NO 2081 GAUTAM PURI , S BADARPUR DELHI	792	SARAN	19-06-2013	379 IPC			8-2-2019
32	HIMANI GILL , JMIC FBD	CHI/1179/2016	HRFB030073152016	STATE VS AJAY	BABLOO	PEHLWAN PARDI	MALE	VILLAGE RUSIA , PS KURWAI VIDISHA , M,P	353	CENTRAL FBD	9-12-2016	457/380			11-2-2019
33	HIMANI GILL , JMIC FBD	CHA/1051/2016	HRFB030164872015	STATE VS VISHNU	VISHNU	SUBHASH SHARMA	MALE	KAILASH NAGAR , ES-2 VRINDAWAN , U,P	962	RPF FBD	15-5-2015	144RA			21-2-2019
34	HIMANI GILL , JMIC FBD	CHI/2764/2015	HRFB030082922015	STATE VS MOSIM	MOSIM	SAJID	MALE	B-656 , VILLAGE BADHKAL , FBD	328	S'KUND	15-2-2015	323/341			14-3-2019
35	HIMANI GILL , JMIC FBD	CHI 1909/2015	HRFB030054322015	STATE VS ANAND KUMAR	ANAND , PARMOD	SATISH, SURESH	MALES	VILAGE NANGLA FIROZABAD , U,P	573	MUJESAR	26-3-2014	420/473			14-3-2013
36	HIMANI GILL , JMIC FBD	CHI 1998/2015	HRFB030060572015	STATE VS KHALID	KHALID	YUNUS	MALE	ALAMPUR SEC-55	12	SECTOR 7	15-6-2015	379			11-3-2019
37	HIMANI GILL , JMIC FBD	CHI 1125/2016	HRFB030070342016	STATE VS RANJIT	VIMAL @ GOLU	NITESH	MALE	G-33 SANGAM VIHAR , NEW DELHI	616	S'KUND	21-4-2016	454/380			15-3-2019
38	HIMANI GILL , JMIC FBD	CHI 5543/2017	HRFB030322232017	STATE VS DINESH	DINESH	SURAJ	MALE	PETROL PUMP , BGH	300	OLD FBD	16-12-2017	379			14-3-2013
39	HIMANI GILL , JMIC FBD	CHI/2710/2015	HFFB030081542015	STATE VS ARJUN	SONU	NINDER	MALE	VILLAGE SIROHI , FBD	278/2014	SECTOR 7	12-6-2015	454/380			30-3-2019
40	HIMANI GILL , JMIC FBD	CHA 2765/2017	HRFB030167442017	STATE VS HIRDEY RAM	HIRDEY	Y AHMAD	MALE	VILLAGE TIGAON	69	TIGAON	25-7-2017	EX ACT			25-3-2019
41	HIMANI GILL , JMIC FBD	CHI 1688/2018	HRFB030115502018	STATE VS TABRIK	TABRIK	TAYYUB	MALE	VILLAGE NOSERA NUH	413	OLD FBD	19-4-2018	379/411			16-3-2019

42	KIMMI SINGLA , JMIC FBD	CHI/2058/2015	HRFB030060692015	STATE VS HIRA LAL	HEERA LAL	DAYA SINGH	MALE	VILLAGE PILUI PS MANIHAR DISTRICT BALIA UP AT PRESENT DRIVER GAS ENTERPRISES HARDWARE CHOWK, NIT, FARIDABAD	235	SGM NAGAR	05.06.2015	279/336/427 IPC	16/03/19
43	KIMMI SINGLA , JMIC FBD	CHI/1999/2016	HRFB030127502016	STATE VS. ASHLAM	ASHLAM	GARIBA	MALE	H. NO. R-102, AADARSH COLONY NH 4, NIT FARIDABAD	297	SGM NAGAR	01.06.2016	457/380 IPC	30/03/19
44	KIMMI SINGLA , JMIC FBD	REMP/410/2019	HRFB030033212019	STATE VS. DEVENDER	DEVENDER	MAHESH	MALE	VILLAGE TIGAON PS TIGAON FARIDABAD	19	TIGAON	04.03.2017	148/149/323/325 /341/506/379B IPC 25/54/59 A.ACT	07.03.2019
45	KIMMI SINGLA , JMIC FBD	CHI/1881/2016	HRFB030118262016	STATE VS SURENDER	SUNIL	DHARAM SINGH	MALE	H. NO. 243 ADARSH NAGAR PS CITY BALLABGARH FARIDABAD	264	SGM NAGAR	22.05.2016	279/336/323/427 IPC	15.03.2019
46	Ms. SAKSHI SAINI JMIC	CHI/2776/15	HRFB03-008319-2015	STATE VS MONU	SATPAL	SURAJ MAL	MALE	VILLAGE MACHHAGAR,PS SADAR BALLAB GARH,FBD	363/2015	MUJESSAR	27-06-2015	379-IPC	25-03-2019
47	Ms. SAKSHI SAINI JMIC	CHI/2588/15	HRFB03-007832-2015	STATE VS. NEERAJ	NEERAJ	CHANDERBH AN	MALE	VILLAGE DOOGRA JOGI, P.S. ANOOP SHAHAR, DISTT. BULAND SHAHAR,U.P.	274/2015	MUJESSAR	04-05-2015	498-A,IPC	26-03-2019
48	MS SHIVANI	HRFB03001471/2014C OMI/30257/14	HRFB030014712014	AMIT VS YASHPAL	ASHOK	hawa singh	MALE	CHACHA CHOWK PARVTIYA COLONY NIT FARIDABAD	crl complaint	mujessar		323,325,354,50 9,420,467,468,3 54B,471,120B,5 06	02.03.2019

PROCLAIMED OFFENDERS, IN 138 NI ACT COURTS , FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
369	SH. Jitender Kumar, JMIC	NACT/3572/2016	CNR No. HRFB-016164-2016	Mukesh Raj v. M/s Smart	Ajay Chopra		Male			FARIDABAD KOTWALI		174-A	05.03.2019
370	SH. Jitender Kumar, JMIC	NACT/1687/2016	CNR No. HRFB-006962-2016	Sardar Jaswant v. Charanjeet Singh	Charanjeet Singh		Male			FARIDABAD KOTWALI		174-A	05.03.2019
371	SH. Jitender Kumar, JMIC	NACT/334/2016	CNR No. HRFB03-002614-2016	Yogesh v. Vikrant	Vikrant Vashisth		Male			City Ballabgarh		174-A	07.03.2019
372	SH. Jitender Kumar, JMIC	NACT/220/2018	CNR No. HRFB03-000797-2018	Mukesh Yadav v. M/s C.N.G.N. Build	Kanwar Pal		Male			SECTOR - 7		174-A	08.03.2019
373	SH. Jitender Kumar, JMIC	NACT/646/2018	CNR No. HRFB03-002583-2018	Dinesh Kumar v. Jagdish Madan	Jagdish Madanis		Male			FARIDABAD OLD		174-A	08.03.2019
374	SH. Jitender Kumar, JMIC	NACT/4311/2017	CNR No. HRFB03-020048-2017	Khem Karan v. Mahender	Mahender		Male			SECTOR - 7		174-A	11.03.2019
375	SH. Jitender Kumar, JMIC	Nact/423/2017	CNR No. HRFB03-003017-2017	M/s Ashutosh Steel v. M/s S.K. Bagri	S.K. Bagri		Male			MUJESAR		174-A	16.03.2019
376	SH. Jitender Kumar, JMIC	NACT/2738/2017	CNR No. HRFB03-013132-2017	Amit Kumar v. Vijay Kumar	Vijay Kumar		Male			SECTOR - 7		174-A	16.03.2019
377	SH. Jitender Kumar, JMIC	Nact/3523/2017	CNR No. HRFB03-016029-2017	Sheel Sarain v. M/s Hometrex Interior	Kishore Kumar		Male			FARIDABAD OLD		174-A	16.03.2019
378	SH. Jitender Kumar, JMIC	NACT/3313/2017	CNR No. HRFB03-014858-2017	Gaurav Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male			FARIDABAD OLD		174-A	16.03.2019
379	SH. Jitender Kumar, JMIC	NACT/3312/2017	CNR No. HRFB03-014857-2017	Nitin Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male			FARIDABAD OLD		174-A	16.03.2019
380	SH. Jitender Kumar, JMIC	Nact/2597/2017	CNR No. HRFB03-012787-2017	HDFC Bank v. Simran Gandhi	Simran Gandhi		Female			FARIDABAD CENTRAL		174-A	16.03.2019
381	SH. Jitender Kumar, JMIC	NACT/806/2018	CNR No. HRFB03-003443-2018	SBI v. Naveen Chopra	Naveen Chopra		Male			FARIDABAD CENTRAL		174-A	18.03.2019
382	SH. Jitender Kumar, JMIC	NACT/3885/2017	CNR No. HRFB03-018343 -2017	Sarjeet Singh v. Shaik Yadullah	Shaik Yadullah		Male			SECTOR - 7		174-A	18.03.2019
383	SH. Jitender Kumar, JMIC	NACT/53/2017	CNR No: HRFB03-000276-2017	M/s JBJ Traders v. Sakshi Auto Components	Sunil Kumar Mishra		Male			FARIDABAD KOTWALI		174-A	19.03.2019
384	SH. Jitender Kumar, JMIC	NACT/56/2017	CNR No: HRFB03-000277-2017	Ganpati Steel v. Sakshi Auto Components	Sunil Kumar Mishra		Male			FARIDABAD KOTWALI		174-A	19.03.2019
385	SH. Jitender Kumar, JMIC	NACT/3390/2017	CNR No. HRFB03-015428-2017	Lal Singh v. Zaffrudin	Zaffrudin		Male			BALLABHGA RH SADAR		174-A	20.03.2019
386	SH. Jitender Kumar, JMIC	NACT/2439/2017	CNR No. HRFB03-012002-2017	HDFC Bank v. Yogesh Sharma	Yogesh Sharma		Male			FARIDABAD CENTRAL		174-A	25.03.2019

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387	SH. Jitender Kumar, JMIC	NACT/2020/2018	CNR No. HRFB03-008045-2018	Deepak Soni v. Hitesh Dang	Hitesh Dang		Male			SECTOR - 7		174-A	30.03.2019
388	SH. Jitender Kumar, JMIC	NACT/6157/2017	CNR No. HRFB03-030756-2017	Devender v. Rohit	Rohit		Male			SECTOR - 7		174-A	30.03.2019
389	SH. Jitender Kumar, JMIC	NACT/6158/2017	CNR No. HRFB03-030755-2017	Devender v. Rohit Kumar	Rohit Kumar		Male			SECTOR - 7		174-A	30.03.2019
390	SH. Jitender Kumar, JMIC	NACT/4145/2017	CNR No. HRFB03-019538-2017	M/s Singla Traders v. Mumtaz Hussain	Mumtaz Hussain		Male			FARIDABAD OLD		174-A	30.03.2019